

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir. In the North-East District Primary Education Programme has been implemented only in Assam.

(b) and (c) District Primary Education Programme is funded by external assistance. External funding agencies have not shown willingness to provide funds for the programme in these states. For reason of inadequate resource availability the programme could not be expanded with domestic resource. Subject to availability of funds the requests of North Eastern States will be kept in view while considering expansion of programme.

[Translation]

2093 - 96

Foreign Assistance for Housing Sector

2089. SHRI MAHESH KANODIA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether housing projects have started with foreign assistance during 1996-97, 1997-98 and 1998-99 in the country;

(b) if so, the details thereof;

(c) the names of the countries provided assistance; and

(d) the manner in which this assistance has been utilised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) (a) to (d) Yes, Sir. Lines of external grant/credit have been extended by Kreditanstalt für Wiederaufbau (KfW), Federal Republic of Germany and Asian Development Bank; Manila to Housing & Urban Development Corporation Ltd. (HUDCO), National Housing Bank (NHB) and Housing Development Financial Corporation (HDFC), for weaker section housing and rehabilitation of victims of natural calamities. Details of KfW and ADB projects are given in *Statement-I* and II respectively.

Statement I

Foreign Assistance for Housing Availed from Government of Germany through Kreditanstalt Für Wiederaufbau (KfW)

HOUSING & URBAN DEVELOPMENT CORPORATION LTD. (HUDCO)

HUDCO-KfW IV

Under this line of grant assistance of DM 35 million, programmes for urban and rural weaker section housing and rehabilitation housing measures for victims of 1993 Latur (Maharashtra) earthquake have been undertaken. 75667 dwelling units in addition to 1319 earthquake rehabilitation units have been financed under this project. This project has since been completed.

HUDCO-KfW V

Under this line of grant assistance DM 35.34 million (including balance of DM 0.34 million transferred from HUDCO-KfW), urban and rural weaker section housing and Integrated Low Cost Sanitation and slum improvement through NGOs have been undertaken. So far, DM 34.54 million has been received under this line and 99731 dwelling units included under this programme.

HUDCO-KfW VI

Under this line of grant/loan assistance of DM 550 million (DM 30 million as grant and DM 20 million as loan), urban and rural weaker section housing and rehabilitation housing measures for AP Cyclone victims have been undertaken. So far, DM 16.24 million have been received under this line. Of this, DM 8.24 million has been utilized for financing 40,000 EWS dwelling units and DM 8.24 million for 13425 rehabilitation units for Cyclone victims.

HOUSING DEVELOPMENT FINANCE CORPORATION (HDFC)

HDFC-KfW II & HDFC-KfW III

Under HDFC-KfW II line of grant assistance, DM 30 million have been extended to HDFC to finance programmes for weaker section housing and for improvement of complementary infrastructure of Governmental and Non-Governmental Organisations.

Under HDFC-KfW III line of grant assistance, HDFC shall use a partial amount of DM 28 million of the financial

contribution exclusively to refinance loans (sub-loans) to be granted by HDFC country-wide to Governmental and Non-Governmental housing agencies for the purpose of financing low-cost housing programme for EWS including complementary infrastructure measures. HDFC may use the balance amount of DM 2 million exclusively to refinance income generative loans to the EWS population through Non-Governmental Organisations (NGOs).

The above lines have been used for providing loans to the EWS beneficiaries in the State of Kerala, Assam, Tamil Nadu, Karnataka, Andhra Pradesh and Maharashtra. An amount of Rs. 11 crore was sanctioned during 1996-97 covering 11,232 tenements. In the year 1997-98 an amount of Rs. 16.00 crores was sanctioned covering 47,892 tenements.

Statement-II

Foreign Assistance for Housing Availed from Asian Development Bank

I. Asian Development Bank, Manila in the year 1996-97 has extended a loan of US\$ 100 million each to the following organisations to implement India Housing Finance Project. Agreement in this respective organisations. The loan has been guaranteed towards principal and interest by the Govt. of India.

1. HOUSING & URBAN DEVELOPMENT CORPORATION LTD. (HUDCO)

An amount of US\$ 50 million has been received against sanctioned loan of US\$ 100 million. The loan is intended to be used for financing schemes of State Housing Boards and Local Bodies, Workshed-cum-housing schemes, slum improvement schemes and cooperative housing schemes.

2. NATIONAL HOUSING BANK (NHB)

An amount of US \$ 50 million has been received against sanctioned loan of US \$ 100 million. The objective of this project is to extend financial assistance (sub-loans) to qualified enterprises viz. Housing Finance Institutions (HFIs), Community Based Financial Institutions (CBOs), Non-Governmental Organisations (NGOs) etc, where at least 50% of the loan proceeds are required to be used for financing households with income level upto Rs. 4500 per month.

3. HOUSING DEVELOPMENT & FINANCE CORPORATION (HDFC)

An amount of US\$ 60 million has been received against sanctioned loan of US\$ 100 million. The loan is to be used for extending financial assistance to Government cooperatives, corporate bodies and individuals.

II. Asian Development Bank, Manila in the year 1996-97 has extended a loan of US\$ 20 million to Housing Development Finance Corporation (HDFC) for extending sub-loans to qualified individuals in the State of Karnataka. 50% of this loan is meant for individuals under the Low-income Group (LIG) category. Complete amount available under this line has been availed by HDFC.

Welfare Schemes for Orphans in Bihar

2090. SHRI SURENDRA PRASAD YADAV (JAHANABAD): Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government are implementing any scheme for the welfare of the orphans in Bihar;

(b) if so, the details thereof; and

(c) the assistance being provided by the Government for the implementation of said scheme?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) No, Sir, The Ministry of Social Justice and Empowerment is not implementing any scheme for the welfare of orphans in Bihar.

(b) and (c) Does not arise in view of (a) above.

[English] 2-16-99 2:07:00

Complaints for All Indian Schools Cricket Team

2091. SHRI SHANTILAL PURSHOTTAMDAS PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Junior Indian School Cricket team had visited UK for playing informal/junior Cricket test there in 1996 and 1998;

(b) if so, whether there have been some complaints relating to non-payment of money/awards received from UK and other places to the players;

(c) if so, the details thereof, year-wise; and

(d) the action taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI):

(a) Yes, Sir.

(b) Yes, Sir.

(c) For visits of 1996 and 1998, Government has received complaints from few persons mainly relating to non-payment of money/awards received from U.K. and other places to the players.